

है तो क्या उस को यहाँ पर रखने की कृपा करेंगे ?

**Mr. Speaker:** He wants the report of the Mission.

**Shri T. T. Krishnamachari:** No, Sir, we have no reports.

**BILL REGARDING PRIVILEGES OF PARLIAMENT**

\*2182. **Shri S. N. Das:** Will the **Prime Minister** be pleased to state:

(a) whether the question of introducing a Bill defining the powers, privileges and immunities of each House of Parliament and of the Members and the Committees of each House, in the present session of Parliament has been considered by Government; and

(b) if so, what decision has been taken in the matter?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). It has not been considered necessary to have special legislation on this subject. Article 105 of the Constitution defines the powers and privileges and immunities of the Parliament, its Members and the members of its Committees. In so far as these privileges have not been specifically laid down, reference is made to the practice prevailing in the House of Commons of the Parliament of the United Kingdom. No occasion has arisen to necessitate a review of these matters and to have powers and privileges of Parliament defined further by law.

**Shri S. N. Das:** I want to know whether the necessity had not been felt by the Government.

**Mr. Speaker:** Order, order. I may inform the hon. Member that the question was considered twice by the Speakers' Conference. For other information he had better see me. I will give him the whole information.

**BORDER INCIDENTS**

\*2183. **Shri S. N. Das:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that during recent months border incidents around Pondicherry have been on the increase;

(b) if so, what was the nature of those incidents;

(c) the number of incidents so far reported; and

(d) the steps taken by Government to control the situation?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) and (c). Border incidents have continued to occur around Pondicherry but there has been no increase in their number as compared with the past. Since November 1951, there have been twelve such incidents.

(b) The nature of the incidents was as follows:

- (1) Assault and detention of persons by French Police.
- (2) Harassment to border residents by obstruction to cultivation of land and looting crops and fruits.
- (3) Trespass into Indian territory by French Police and attempt to kidnap villagers.
- (4) Intimidation and threats by Police and goondas, severally and jointly.

(d) Apart from protests made to the French India Government, additional special Police has been posted on the border to control the situation. A joint conference of local officers of both the Governments was also held in December 1951, to consider measures to stop the recurrence of these incidents on either side of the border.

**Shri S. N. Das:** May I know whether as a result of the action taken by the Government any of the culprits have been brought to book?

**Shri Satish Chandra:** The incidents which take place inside French Indian territory are the concern of the Pondicherry Administration.

**Shri S. N. Das:** That I see. But I want to know whether the French India Government took any action on the protests made by our Government?

**Shri Satish Chandra:** They probably do take action from time to time. But the results have not been very encouraging.

**Shri S. N. Das:** May I know whether it is a fact that certain officials of French India have been taking part in these assaults and incidents?

**Shri Satish Chandra:** One police inspector of French India took part in two out of the twelve incidents which I have referred to in my answer.

**Shri T. K. Chaudhuri:** May I know what are the results of the protests and

other actions taken by the Government of India with regard to persons kidnapped from Indian territory?

**Shri Satish Chandra:** The border police has been strengthened, and there was also a conference of local officers to discuss the matter.

**Shri T. K. Chaudhuri:** I want to know whether the persons kidnapped have been rescued.

**Shri Satish Chandra:** The persons kidnapped have been rescued.

**Shri Kelappan:** Is it a fact that our police and prohibition officers are conniving at these things?

**Shri Satish Chandra:** I have no such information.

**Shri Badshah Gupta:** Instead of relying solely upon the police strength, has the Government provided the neighbouring villagers with fire-arms to protect themselves?

**The Prime Minister (Shri Jawaharlal Nehru):** There are no armed depredations going on nor fire-arms being used on either side. They are petty strifes which, I agree, are a nuisance no doubt, but they must not be considered as if armies are fighting.

बाबू रामनारायण सिंह : जिस दिन दोनों सरकारों के कर्मचारियों का एक सम्मेलन हुआ था, उस दिन के बाद से क्या कोई घटना हुई है ?

**Mr. Speaker:** He wants to know whether there were any incidents after the conference.

**Shri Satish Chandra:** Not much useful purpose has been served by that conference. The Government of India has considerably strengthened its police outposts, as the incidents continue to take place.

#### IMPORTS FROM DOLLAR AREAS

**\*2184. Shri P. T. Chacko:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of imports permitted in 1951-52 to traders in Travancore-Cochin or to any one else for the benefit of Travancore-Cochin from the dollar areas in terms of dollar currency; and

(b) the total amount of dollar currency earned by exports from Travancore-Cochin in 1951-52?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Records are not maintained on the basis of the residence of applicants for import or export licences. Hence Government are unable to furnish the information asked for.

**Shri A. M. Thomas:** May I know whether the Government has got in its possession separate statistics of export and import figures in respect of Cochin and Alleppey?

**Shri T. T. Krishnamachari:** It is available in the publications of sea-borne trade.

#### MOVEMENT OF CLOTH AND YARN

**\*2186. Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the ban on the movement of cloth and yarn by postal parcels within India has been withdrawn; and

(b) whether similar facility has also been given to the movement of cloth and yarn by postal parcels to foreign countries?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes, Sir.

(b) Movement of cloth and yarn by postal parcels to foreign countries is allowed under export licences.

**Dr. Ram Subhag Singh:** May I know when this ban on the movement of cloth and yarn by postal parcels was removed?

**Shri T. T. Krishnamachari:** With effect from 10th May, 1952.

**Dr. Ram Subhag Singh:** May I know whether similar facility will be given to Indians living abroad in the matter of sending cloth to them by postal parcel from here?

**Shri T. T. Krishnamachari:** Yes, Sir, subject to export licences being obtained.

#### TRADE WITH NETHERLANDS

**\*2187. Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what are the principal items of exports from India to the Netherlands; and

(b) the principal items of imports from the Netherlands to India?